

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S
W R I T P E T I T I O N (C I V I L) N O (s) . 4 8 8 O F 2 0 0 2

K A P I L A H I N G O R A N I & A N R . Peti tio n e r (s)

VER SU S

S T A T E O F B I H A R & A N R . Respo n d e n t (s)

(Wit h appl n (s) for exemp ti o n fro m filing O.T. and office repo r t))

WITH W.P (C) NO. 194 of 200 3
(Wit h office repo r t)

Date: 06/07/2 0 0 9 This Peti tio n w a s called on for heari n g today.

COR AM :

HON'BLE MR. J U S T I C E S.B. S I N H A
HON'BLE MR. J U S T I C E D E E P A K V E R M A

Mr. P.S.Mis h r a , Sr. Adv. (A.C.)

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Mr. Mohan Par a s a r a n , A S G ,
Mr.Dev ad a t t Ka m a t , Adv.
Ms. Su s h m a Su r i ,Adv

Mr. P.N.Mis h r a , Sr. Adv.
Mr. M.K. J h a , Adv.
Mr. Anil Kr. J h a, Adv .

Mr. A mi t Ku m a r , Adv .

UPO N heari n g couns el the Cour t made the follo w i n g
O R D E R

List the mat te r after fou r wee k s .

a j) (S h a s h i Sar ee n)

Cour t Master

(Pu s h a p Lata Bhar d w

Cou r t Master